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Title: Regarding the hike in excise duty on petrol and diesel.

SHRI HIBI EDEN (ERNAKULAM): Mr. Speaker, Sir, thank you. The global economy has been shattered due to the spread of COVID-19. The life and livelihood of the people are at stake. Meanwhile the Government of India have hiked the excise duty on petrol and diesel by a steep Rs. 3 per litre. Additionally, road cess has also been increased by Re.1 on these commodities. The Prime Minister's Economic Advisory Council says officially that this will result in a profit of Rs. 3.4 lakh crore to the Government by not passing the benefits of the reduced price to the consumers.

The BJP Government has increased the excise duty on petrol, diesel and LPG a dozen times. I urge the Government to reduce the excise duty immediately. Please withdraw the decision. The petrol and diesel should be brought under the GST. The price of crude oil is at its historical low at 25 dollars per litre. When UPA was in power, oil subsidies worth Rs. 5.73 lakh crore were given.

Since the COVID-19 has already put a heavy burden on the common man, I request the Government to kindly withdraw the hike in excise duty on petrol and diesel.

माननीय अध्यक्ष : श्री कुलदीप राय शर्मा, श्री एन. के. प्रेमचन्द्रन और श्री डी.एन.वी. सेंथिलकुमार एस. को श्री हिबी इडन द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।